

By Email.

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/_____/A

From :- Shri Pritish Choudhury,
Deputy Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Geeta Baishya Changkakati,
Principal Judge,
Family Court, Dhubri.

Dated Guwahati the 8th March 2019.

Sub: **Station leave Permission.**

Ref:- Letter No. **F.C. XII-3-2018/79/E dtd. 06.03.2019**

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, w.e.f. the afternoon of 09.03.2019 till the morning of 11.03.2019. The Counsellor, Family Court, Dhubri will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

DEPUTY REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/ 1197 /A, dated

Copy forwarded for information to:

1. The Systems Analyst, Gauhati High Court, Guwahati.

A 8/3/19

DEPUTY REGISTRAR (VIGILANCE)

Rdan